Seventeenth Loksabha

>

Title: Regarding List of Members who associated themselves with the issues Raised Under Matters of Urgent Public Importance.

Lok Sabha Speaker.

सदस्य, जिनके द्वारा अविलम्बनीय लोक महत्व के विषय उठाये गये।	सदस्य, जिन्होंने उठाए गए विषयों के साथ स्वयं को सम्बद्ध किया।
Shri C. P. Joshi	Shri Sudhakar Tukaram Shrangare Shri Ramcharan Bohra Kunwar Pushpendra Singh Chandel
Shri Rajiv Pratap Rudy	Shri Malook Nagar Kunwar Pushpendra Singh Chandel
Shri Prataprao Jadhav Shri Girish Chandra Shrimati Geeta Kora	Shri Malook Nagar
Shri Ram Kripal Yadav	Shri Malook Nagar Shri Janardan Singh Sigriwal Kunwar Pushpendra Singh Chandel

Shrimati Supriya Sadanand Sule	Shri Malook Nagar Shri Arvind Sawant Shri Mohammed Faizal P.P.
Shri Hanuman Beniwal	Shri Malook Nagar Dr. Amol Ramsing Kolhe Shri Girish Chandra
DR. DNV Senthilkumar S. Shri P. Velusamy Shri K. Navaskani	Shri Dhanush M. Kumar
Shri Basanta Kumar Panda	Shri Ramcharan Bohra
Shri Narendra Kumar	Shri Ramcharan Bohra Shri C. P. Joshi Shri Jagdambika Pal
Shri Syed Imtiaz Jaleel	Shrimati Navneet Ravi Rana
Shrimati Ranjanben Bhatt	Shri C. P. Joshi
Shri Virendra Singh	Shri C. P. Joshi

	Shri Sumedhanand Saraswati
Shri Jamyang Tsering Namgyal	Shri Jagdambika Pal
Shri Naranbhai Kachhadiya Shri Ramakant Bhargava Shri Rajveer Diler Shri Parvesh Sahib Singh Verma Er. Guman Singh Damor Shri Jagdambika Pal Shri Parbhubhai Nagarbhai Vasava Shri Kaushlendra Kumar Shri Sangam Lal Gupta Shri Jugal Kishore Sharma Shri Kunar Hembram	Kunwar Pushpendra Singh Chandel
Shri Mitesh Patel (Bakabhai)	Shri Parbhubhai Nagarbhai Vasava

माननीय अध्यक्ष : सभा की कार्यवाही दो बजकर तीस मिनट तक के लिए स्थगित होती है ।

13.29 hrs

The Lok Sabha then adjourned till Thirty Minutes past Fourteen of the Clock.

14.31 hrs

The Lok Sabha re-assembled at Thirty One Minutes past Fourteen of the Clock.

(Dr. (Prof.) Kirit Premjibhai Solanki *in the Chair*)

माननीय सभापति : माननीय सदस्यगण, नियम 377 के अधीन मामलों को सभा पटल पर रखा जाएगा । जिन सदस्यों को नियम 377 के अधीन मामलों को आज उठाने की अनुमति दी गई है और जो उन्हें सभा पटल पर रखने के इच्छुक हैं, वे 20 मिनट के भीतर मामले का पाठ व्यक्तिगत रूप से सभा पटल पर भेज दें । केवल उन्हीं मामलों को सभा पटल पर रखा माना जाएगा, जिनके लिए मामले का पाठ निर्धारित समय के भीतर सभा पटल पर प्राप्त हो गया हो । शेष को व्यपगत माना जाएगा ।